

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 92 of 2014

Dated : 17th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

DNH Power Distribution Co. Ltd. ... Appellant(s)

Versus

NTPC-SAIL Power co. Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan and Ms. Mandakani
Ghosh

Counsel for the Respondent(s) : Mr. M. G. Ramachandran and Ms. Poorva Saigal
for R-1
Mr. K. S. Dhingra for R-2

ORDER

Learned counsel for the appellant seeks some more time to file rejoinder.

He is permitted to do so by 24th November, 2014 after serving copy of the same
on the other side.

Post the mater on **11th December, 2014** for hearing.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

rkt/sh

